

Statement

Additional Generating Capability being created in Karnataka.

Sl. No.	Name of Generation Scheme	No. and capacity of units (MW)	Target date of commissioning
KARNATAKA			
1	Kalinadi Stage-I	(H) 4 × 135	June, 1981 August, 1981 March, 1982 October, 1982
2	Supa	(H) 2 × 50	November, 1984
3	Kalinadi Stage-II	(H) 2 × 25 + 4 × 32 + 4 × 25	1985—90
4	Varahi	(H) 2 × 115	February, 1986 December, 1986
	Mani	(H) 2 × 4.5	December, 1983 February, 1984
5	Gangawali Stage-I	(H) 2 × 105	December, 1985 April, 1986
6	Raichur	(T) 2 × 210	December, 1983 June, 1984

Hogenakal Hydro-Electric Scheme

1106. SHRI S. B. SIDNAL: Will the Minister of ENERGY be pleased to state:

(a) whether the Hogenakal Hydro-Electric Scheme was investigated and project report sent to the Planning Commission; and

(b) when the Planning Commission is likely to take decision about its execution?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) A project report on the Hogenakal hydel project was received from the Tamil Nadu, Electricity Board in 1964. Since the sharing of Cauvery waters between the concerned States has not yet been resolved, the further processing of this Project has been held up

High Powered Committee on Legal Aid to the Poor

1107. SHRI LAKSHMAN MALLICK: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that a high-powered committee to formulate uniform schemes for free legal aid to the poor has recently been set up by the Centre; and

(b) if so, what are the details in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) A small High Powered Committee under the Chairmanship of Mr. Justice P. N. Bhagwati of the Supreme Court to formulate in detail and to implement comprehensive schemes for legal aid to the indigent has been set up by the Central Government by